

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-27/2005/3649/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B. Sutradhar,  
District & Sessions Judge,  
West Karbi Anglong, Hamren.

Dated Guwahati the <sup>nd</sup> 22 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/49-51 dtd. 09.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2024 till the morning of 19.04.2024.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-27/2005/3650/A** dated , 22-04-2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**